Annexure – 3

Name of the corporate debtor: AKME Projects Limited; Date of commencement of CIRP: 18-04-2018.; Date of Appointment of RP: 12.09.2019; List of creditors as on: 06.01.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of received	f claim	Details of claim admitted						Amount of continge nt	Amount of any mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	that may be set-off	admitted	verificati on	
1	Yes Bank	5/11/2018	130,041,738	130,041,738	Interst and Penal Interest	-	130,041,738	No	6.20%	-	-	-	-	-
2	Phoenix ARC Private Limited	5/4/2018	202,956,759	191,555,798	Assignment of loan of Karnataka Bank	202,956,759	202,956,759	No	9.13%	-	-	11,400,961.00	-	Compounding of penal interest not admitted under law. Same has not been verified by the RP.
3	HDFC Limited	5/11/2018	131,825,761	35,647,217	Retail Home Loan	-	-	No	1.70%	-	-	96,178,544.00	-	Documents, Substantiating the claim not provided by claiment
4	Apogee Manufacturing Private Limited	5/10/2018	115,342,124	115,342,124	Secured Loan	-	115,342,124	No	5.50%	-	-	-	-	-
	Total		580,166,382	472,586,877					22.53%			107,579,505.00	•	